[Shri Tarun Vijay]

When there are only five papers in X and XII in CBSE, ICSE and NIOS, States feel that their students are in disadvantage due to six papers. Many State Boards like Haryana have started following the CBSE pattern on this matter.

This way very soon there will be neither Rajabhasha Hindi nor Sanskrit at Secondary level and Higher Secondary level since only the regional language and English will find place in Two-Language Formula and One-Language Formula.

I demand an explanation from the Government on this and urge to make CBSE follow three-language pattern with immediate effect.

Demand to amend the Narcotic Drugs and Psychotropic Substances Act for easy availability of pain relieving drug morphine in the country

SHRI C.P. NARAYANAN (Kerala): There are twenty lakh patients afflicted by cancer and other diseases in India. Morphine and other opioids are essential for giving relief from excruciating pain to them. Opium is exported from India to other countries. But due to out moded laws and bureaucratic methods of administering them, morphine is not available in necessary quantities in hospitals. Doctors, patients and others have been requesting the Central Government and the State Government to amend the law to overcome the difficulty. What is needed is to remove multiple Departments in the State from sanctioning release of morphine which delays the release and make one Department solely responsible for it. The Narcotic Drugs and Psychotropic Substances Act have to be amended by the Parliament. The delay in passing it causes unimaginable pain to lakhs of patients, many of them at terminal stage. Their prayer for early amendment of the Act, and free availability of opioid drugs to the needy patients should be looked into without delay. It is the Revenue Department under the Finance Minister which has to take steps in the matter. The Prime Minister is requested to intervene and quicken the process of legislation for the purpose.

Concern over pathetic condition of debt ridden farmers in the country, particularly in Haryana

SHRI PRASANTA CHATTERJEE (West Bengal): Sir, I wish to draw the attention of this august House to the most pathetic condition of farmers from Haryana, who came out on the streets with an open offer to sell their organs so that they could repay their debt. In a written prayer to the Prime Minister, the farmers have sought permission